

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s).
9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

WITH

SLP(Crl) No. 9275-9276/2015 (II)

Date : 22-11-2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Himanshu, Adv.
Mr. Abhay Kumar, AOR

For Respondent(s)

Mr. A. N. Arora, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No.9330-9333/2015

Respondent No.1 (common) and respondent No.2 in SLP(Crl.)
Nos.9330 and 9333/2015 have been served but no one has entered
appearance.

Await service report from the Trial Court in respect of
respondent No.2 in SLP(Crl.) Nos.9331 and 9332/2015. Reminder
be issued.

SLP(Crl.) No.9275-9276/2015

Respondent Nos.1 and 2 have been served but no one has
entered appearance.

List again on 25.1.2018.

KAPIL MEHTA
Registrar
22.11.2017

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